

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 28, 29 of 2011 &
IA 43 of 2011**

Dated: 25th November, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta Judicial Member**

**Tarini Infrastructure Limited Appellant (s)
Versus
Gujarat Electricity Regulatory Commission & Ors. Respondent (s)**

Counsel for the Appellant (s): Mr. Sanjay Sen, Ms. Shikha Ohri
Counsel for the Respondent(s): Ms. Sneha Venkataramani
For GUVNL

ORDER

The learned counsel for the respondent no. 1 has filed written submission in appeal no 29 /2011. Post the matter for further hearing on **14.12.2011**.

**(P.S.Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

KS/AK